

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3000  
ANSWERED ON:14.03.2000  
DEVELOPMENT OF CITIES  
CHANDRAKANT BHAURAO KHAIRE;RAMJI LAL SUMAN

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) the details of schemes received and allocation made by the Central Government for the development of cities in Maharashtra and Uttar Pradesh, city-wise;
- (b) whether the World Bank has agreed to provide assistance in this regard; and
- (c) if so, the details thereof, State-wise, project-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT ( SHRI BANDARU DATTATREYA )

(a): Details of schemes in Maharashtra and Uttar Pradesh are as under:

I. CENTRALLY SPONSORED SCHEME OF INTEGRATED DEVELOPMENT OF SMALL AND MEDIUM TOWNS (IDSMT): provides for development of towns having a population upto 5 lakhs.

i) In Maharashtra, Central assistance amounting to Rs.47.10 crores has been released for 98 towns.

ii) In Uttar Pradesh, Central assistance amounting to Rs.27.98 crores has been released for 89 towns.

II. MEGA CITY SCHEME: Scheme provides for financial assistance to cities having a population of more than 40 lakhs. Under the Scheme an amount of Rs.121.88 crores has been released to Mumbai city. The Mega City Scheme does not apply to any town in Uttar Pradesh.

III. ACCELERATED URBAN WATER SUPPLY PROGRAMME (AUWSP): Scheme provides for drinking water supply facilities to small towns having a population of less than 20,000.

i) In Maharashtra, 15 water supply schemes have been sanctioned at an estimated cost of Rs.2903.34 lakhs, Central share of Rs.1237.84 lakhs has been released.

ii) In Uttar Pradesh, 134 water supply schemes have been sanctioned at an estimated cost of Rs.11372.28 lakhs. Central share of Rs.5014.49 lakhs has been released.

IV. LOW COST SANITATION SCHEME: Scheme provides for construction of dry latrines into pour flush toilets and construction of sanitary toilets where none exists.

i) In Maharashtra 40 schemes have been sanctioned at a project cost of Rs.9493.38 lakhs involving a loan amount from HUDCO of Rs.2825.10 lakhs and Government of India subsidy of Rs.2532.36 lakhs. Against this HUDCO loan of Rs.1163.17 lakhs and Govt. of India subsidy of Rs.1220.02 lakhs has been released.

ii) In Uttar Pradesh 69 schemes have been sanctioned at a project cost of Rs.22115.11 lakhs involving a loan amount from HUDCO of Rs.11073.94 lakhs and Government of India subsidy of Rs.9777.16 lakhs. Against this, HUDCO loan of Rs.1886.51 lakhs and Govt. of India subsidy of Rs.2774.06 lakhs has been released.

V. URBAN HOUSING AND INFRASTRUCTURE SCHEMES FINANCED BY HUDCO:

MAHARASHTRA:

i) 875 urban housing projects covering 131 cities have been sanctioned. The projects are worth Rs.2105.00 crores and HUDCO loan commitment is Rs.1268.00 crores.

ii) 41 urban infrastructure project worth Rs.3710.00 crores have been sanctioned for which HUDCO loan commitment is Rs.1771.00 crores.

UTTAR PRADESH

i) 1204 urban housing projects covering 93 cities have been sanctioned. The projects are worth Rs.2851.00 crores and HUDCO loan

commitment is Rs.1798.00 crores.

ii) 50 urban infrastructure projects worth Rs.559.00 crores have been sanctioned for which HUDCO loan commitment is of Rs.362.00 crores.

(b)&(c): In Maharashtra, Bombay Sewage Disposal Project (BSDP) is being implemented with World Bank assistance.

Details of the project are as under:

Estimated Cost	-	Rs.1131.20 crores
Year of approval	-	1995
External Assistance	-	US\$ 192.00 million
Expenditure	-	Rs.438.61 crores (as on December,99)
Expected date of Completion	-	31.12.2002.